

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 07.04.2021 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)**

### **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) (Ins) No. 220 of 2020	360 Realtors LLP Vs. G M Infinite Dwelling (India) Pvt. Ltd.	Vibah Mahajan	S.P. Singh Chawla
2.	Comp. App. (AT) (Ins) No. 587 of 2020	Committee of Creditors of Educomp Solutions Ltd. Through State Bank of India Vs. Mahender Kumar Khandelwal, Resolution Professional of Educomp Solutions Ltd.	Misha	Kartikeya Jaiswal Ashly Cherian-RP Anisha Mahajan-R1
3.	Comp. App. (AT) (Ins) No. 159 of 2021	Nimitaya Infotech Pvt. Ltd. And Ors. Vs. COX & Kings Ltd. Through its Resolution Professional Ashutosh Agarwala	R.K.Gupta	
4.	Comp. App. (AT) No. 54 of 2020	AI- Sami Agro Products Pvt. Ltd. & Ors. Vs. Duan Hongli & Anr.	Aaditya A. Pande	

### **For Hearing**

5.	Comp. App. (AT) (Ins) No. 421 of 2020	Bulusu Bhanu Teja Vs. Vance 7 Health Pharmaceuticals Pvt. Ltd. & Anr.	Mullapudi Rambabu	
6.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Anshuj Dhingra-R1 Vinod Chaurasia-IRP Riju Mani Talukddar-RP Gajgamani

7.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora
8.	Comp. App. (AT) (Ins) No. 590 of 2020 & I.A. No. 156 of 2021	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan	Sudhir Bisla	Malak Bhatt Charu Bansal Priya Singh Prabh Simran Kaur- R1
9.	Comp. App. (AT) No. 139 of 2020	Deepak Miglani & Anr. Vs. Seikom Infracom Pvt. Ltd. & Ors.	Sonal Anand	N. P. Singh

**12:00 Noon**

**For Hearing**

10.	Comp. App. (AT) (Ins) No. 582 of 2020  <b>Part Heard</b>	Axis Bank Ltd. Vs. Value Infracon India Pvt. Ltd. & Anr.	SharadTyagi	Sanjay Kumar Singh- R1  Neeraj Kumar Gupta-R2
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**02:00 PM**

**For Hearing**

11.	Comp. App. (AT) (Ins) No. 1059 of 2020	Prudent ARC Ltd. Vs. Uranus Softech Pvt. Ltd. & Ors.	Sumesh Dhawan	Iram Hassan-R1 Siddharth Barua-R2
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2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**By the order of Hon'ble Acting Chairperson  
-sd/-  
Registrar**